MINISTRY OF HOME AFFAIRS
(Department of Jammu and Kashmir Affairs)

NOTIFICATION

New Delhi, the 9th August, 2019

S.O. 2889(E).— In exercise of the powers conferred by clause (a) of section 2 of the Jammu and Kashmir Reorganisation Act, 2019 (34 of 2019), the Central Government hereby appoints the 31st day of October, 2019, as the appointed day for the purposes of the said Act.

[F. No. 11014/05/2014-K-I]
RAJIV GAUBA, Secy.